

an>

Title: Papers laid on the Table of the House by Members/Ministers.

HON. SPEAKER: Now, Papers to be laid on the Table; Shri Piyush Goyal *ji*.

THE MINISTER OF STATE OF THE MINISTRY OF POWER, MINISTER OF STATE OF THE MINISTRY OF COAL, MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY AND MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI PIYUSH GOYAL): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

- (i) Review by the Government of the working of the DNH Power Distribution Corporation Limited, Silvassa, for the year 2015-2016.
- (ii) Annual Report of the DNH Power Distribution Corporation Limited, Silvassa, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6834/16/17]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Bureau of Energy Efficiency, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bureau of Energy Efficiency, New Delhi, for the year 2015-2016.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6835/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fourteenth, Fifteenth and Sixteenth Lok Sabhas:-

FOURTEENTH LOK SABHA

1. Statement No. 29 Second Session, 2004

[Placed in Library, See No. LT 6836/16/17]

FIFTEENTH LOK SABHA

2. Statement No. 30 Second Session, 2009

[Placed in Library, See No. LT 6837/16/17]

3. Statement No. 24 Sixth Session, 2010

[Placed in Library, See No. LT 6838/16/17]

4. Statement No. 22 Eighth Session, 2011

[Placed in Library, See No. LT 6839/16/17]

5. Statement No. 21 Ninth Session, 2011

[Placed in Library, See No. LT 6840/16/17]

6. Statement No. 20 Tenth Session, 2012

[Placed in Library, See No. LT 6841/16/17]

7. Statement No. 18 Eleventh Session, 2012

[Placed in Library, See No. LT 6842/16/17]

8. Statement No. 17 Twelfth Session, 2012

[Placed in Library, See No. LT 6843/16/17]

9. Statement No. 16 Thirteenth Session, 2013

[Placed in Library, See No. LT 6844/16/17]

10. Statement No. 12 Fifteenth Session 2013-14

[Placed in Library, See No. LT 6845/16/17]

SIXTEENTH LOK SABHA

11. Statement No. 11 Second Session, 2014

[Placed in Library, See No. LT 6846/16/17]

12. Statement No. 10 Third Session, 2014

[Placed in Library, See No. LT 6847/16/17]

13. Statement No. 9 Fourth Session, 2015

[Placed in Library, See No. LT 6848/16/17]

14. Statement No. 7 Fifth Session, 2015

[Placed in Library, See No. LT 6849/16/17]

15. Statement No. 6 Sixth Session, 2015

[Placed in Library, See No. LT 6850/16/17]

16. Statement No. 4 Seventh Session, 2016

[Placed in Library, See No. LT 6851/16/17]

17. Statement No. 4 Eighth Session, 2016

[Placed in Library, See No. LT 6852/16/17]

18. Statement No. 3 Ninth Session, 2016

[Placed in Library, See No. LT 6853/16/17]

19. Statement No. 1 Tenth Session, 2016

[Placed in Library, See No. LT 6854/16/17]

20. Statement No.1 Eleventh Session, 2017

[Placed in Library, See No. LT 6855/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): On behalf of Shri Pon. Radhakrishnan, I beg to lay on the table:

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Inland Waterways Authority of India, Noida, for the year 2015-2016, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Inland Waterways Authority of India, Noida, for the year 2015-2016.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6856/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (DR. SANJEEV BALYAN): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Hydrology, Roorkee, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Institute of Hydrology, Roorkee, for the year 2015-2016.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6857/16/17]

वरुतु ढनुतुलतु ढु ढरुतु ढनुतु (शुी अरुतु टुनुतु) : ढहुदतुतु, ढुी ऑरुतु ऑरुषुऑन ऑरुफु इंडुतुतु लुतुडुतु तथु वरुतु ढनुतुलतु के डुीतु वरुषु 016-17 के लुतु डुल सुडुडुतुतु ऑरुतुन कुी एरुतु डुतुतु (हुनुदुी तथु अंगुलुी संरुकरण) सडुडुतुतु डरु रुतुतुतु हुुी।

[Placed in Library, See No. LT 6858/16/17]

12.02 hours

BUSINESS ADVISORY COMMITTEE

43rd Report